

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:735

ANSWERED ON:05.03.2007

IMPLEMENTATION OF PACKAGE TO FARMERS

Bose Shri Subrata;Chaudhary Shri Pankaj;Malhotra Prof. Vijay Kumar;Pandey Dr. Laxminarayan;Vijay Krishna Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has set up Monitoring Committee to review the implementation and utilization of funds under the Relief Package to farmers for suicide prone districts;
- (b) if so, the details and outcome thereof;
- (c) whether the Relief Packages announced by the Government are reaching the targeted persons;
- (d) if so, the details thereof indicating the amount released and actually disbursed to farmers, State-wise so far;
- (e) whether the Government has formulated any scheme for dependent/widows of farmers who committed suicide;
- (f) if so, the details thereof alongwith the time by which it is likely to be implemented; and
- (g) the funds allocated for the purpose, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): The rehabilitation package for farmers in 31 identified suicide prone districts is monitored at three stages viz., Government of India, State and District levels. Government of India is monitoring the implementation of the package regularly. At the State level the package is monitored by State Level Coordination and Supervision Committee Chaired by the Chief Secretary and there is District Level Implementation Committee for implementation of package.

(c) & (d): Yes, Sir. Details are annexed.

(e) to (g): Assistance @ Rs.50 lakh per district has been provided from the Prime Minister's National Relief Fund (PMNRF) for giving assistance to needy debt-stressed farmers and their families for expenditure in connection with health and education especially of children.